

OFFICE OF THE  
PRINCIPAL DISTRICT AND SESSIONS JUDGE JAMMU

ORDER NO: 63/NeCH/8  
DATED: 23.05.2022

In compliance to Hon'ble High Court of J&K and Ladakh vide notification No.523 of 2022/RG/NG dated 21.05.2022, the following Sessions Judges shall deal with urgent criminal matters of Jammu District during summer vacations commencing from 6<sup>th</sup> of June 2022 to 20<sup>th</sup> of June 2022, for the period as shown against each.

S.No	Name of the officer with designation	Duty Period
1.	Sh. Deepak Sethi, Addl. District & Sessions Judge, Jammu	06.06.2022 to 10.06.2022
2.	Sh. Balbir Lal Jaswal, Special Judge (Fast Track Court) POCSO Cases Jammu holding the Addl. Charge of Ist. Addl. District & Sessions Judge, Jammu	11.06.2022 to 15.06.2022
3.	Sh. Ashwani Kumar Sharma, 3 <sup>rd</sup> Addl. Sessions Judge (TADA/POTA), Jammu	16.06.2022 to 20.06.2022

Sd/-  
(Sanjay Parihar)  
Pr. District & Sessions Judge  
Jammu

No:-1400-16/PDSJ-J Date:- 23.05.2022

Copy to the:-

- 1) Registrar General, High Court of J & K and Ladakh, at Srinagar for information.
- 2) Principal Secretary to Hon'ble the Chief Justice, High Court of J & K and Ladakh, at Srinagar for information.
- 3) Secretary to Hon'ble Mr. Justice D.S.Thakur, Hon'ble High Court of J&K and Ladakh (Administrative Judge for Jammu District) at Jammu for information of His Lordship.
- 4) Registrar Vigilance, High Court of J & K and Ladakh at Srinagar for information.
- 5) Concerned Vacation Judges for information and compliance.
- 6) District Magistrate Jammu with direction to inform all Executive Magistrates.
- 7) SSP Jammu with the direction to inform all SHO's of Police Stations and In-charge Police Posts of Jammu District.
- 8) Chief Prosecuting Officer Jammu for information.
- 9) PP/APPs of the concerned Courts for information.
- 10-13) President, Bar Associations, Jammu/Akhnoor/Bishnah/R.S Pura for information.
- 14) Manager, Govt. Ranbir Press, Jammu for publication in the Govt. Gazette.
- 15) I/C e-court, District Court Complex, Jammu for uploading on the District Court website.
- 16) Notice Board.
- 17) Office Order file.

Sd/-  
Pr. District & Sessions Judge  
Pr. District & Sessions Judge  
23 JAMMU.